

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:803
ANSWERED ON:24.02.2006
TEXTILE MACHINERY
Saradgi Shri Iqbal Ahmed

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Cotton Textiles Export Promotion Council (CTEPC) has asked the Government to widen the list of textile machinery inputs eligible for the customs duty;
- (b) if so, the important issues raised by CTEPC;
- (c) if so, whether the Government has considered the request of CTEPC; and
- (d) if so, the time by which the final decision is likely to be taken to attract substantial investment plans in textile processing and apparel manufacturing?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

- (a) Yes, Sir.
- (b) The CTEPC in its Pre-Budget (2006-07) proposal has suggested that
 - (i) the facility of concessional rate of import duty should be extended to all types of spare parts and
 - (ii) permit unrestricted duty free import of spares without any condition except for the export obligation as per norms for import of capital goods under Export Promotion Capital Goods (EPCG) Scheme.
- (c) & (d) The suggestions made by CTEPC have been considered on merit and appropriately taken up with Ministry of Finance for the Budget 2006-07.